

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.245 - CP 36 of 2020
With
ITEM No.246 - CONT.A/01(AHM)2021

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Navinchandra Dayalal Vadalia & Ors

.....Applicants

V/s

Prabhat Solvent Extraction Industries Pvt Ltd & Ors

.....Respondents

Order delivered on: 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Arjun Sheth, Adv. a/w. Mr. Rajiv Chawla, Adv

For the Respondent

: Mr. Ravi Pahwa, Adv.

Mr. Jaimin Dave, Adv. a.w Ms. Hirwa Dave, Adv.

ORDER

Re-list the matter before regular bench on 25.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)